

(c) whether Government has received reports that Sikh families in the Kashmir valley are receiving threat-calls to leave the valley;

(d) if so, the details thereof; and

(e) the steps taken to provide such families with protection?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) and (b) Due to onset of militancy in 1990's, 58697 families are reported to have migrated from the valley. No camps were set up by the Central Government for the Kashmiri migrants.

(c) to (e) Yes, Sir. A statement was also made by the Home Minister in Rajya Sabha on 20th August, 2010 on the issue. The Government reviewed the security arrangements with DGP of the State and other security agencies, and also had interaction with delegations of various Sikh parties/organizations in the State. A Security Advisory was sent to the State Government to ensure protection and to prevent any untoward happenings to the community in J&K. The State Government was also advised to identify locations/villages in rural areas which have sizeable Sikh population and provide extra security wherever required. Accordingly, the State Government has identified 89 villages/habitations and deployed extra police personnel/guards in addition to the existing grid of Security Forces. The remaining habitations have been brought under the protective umbrella of either the nearest Police Station or Army/CRPF camp.

Prime Minister's advice on constituting Commissions in J&K

263. SARDAR SUKHDEV SINGH DHINDSA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Prime Minister has suggested to the Jammu and Kashmir Government for constituting Accountability Commission, Vigilance Commission and the State Information Commission; and;

(b) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) and (b) No, Sir. Does not arise.

Nexus between naxals and mining mafias

264. SHRIMATI SHOBHANA BHARTIA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is a nexus between the naxals and the mining mafia in various States;
- (b) if so, whether revenue from illegal coal mining is going towards funding naxal activities;
- (c) if so, the details thereof;
- (d) whether Government has taken any measures to address this issue; and
- (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (c) There are inputs suggesting that Left Wing Extremist groups, particularly CPI (Maoist) extort considerable "levy" from various illegal mining mafia groups in the naxal-affected States. However, an exact quantification of such "levy" collected by LWEs from such illegal mining mafia groups is not available.

(d) and (e) Law and order being a State subject, dealing with the various aspects/issues related to naxalite activities in a State primarily lies in the domain of the concerned State Government. Crime related to extortion, etc. is registered, investigated and prosecuted by the State Governments.

Loss due to floods, heavy rains and cloudbursts

265. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether heavy loss of human lives, properties, Crops, livestock and business have been reported in various parts of the country due to heavy rains, cloudbursts and floods;
- (b) if so, the details thereof, State-wise; and
- (c) what relief and rehabilitation measures were extended to the affected people by the Central and State Government, State-wise and UT-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) Yes, Sir. Based on the information received from the States/UTs, details of loss of human lives, livestock, damage to crops and houses due to natural calamities including heavy rains, cloud burst and floods during the Current year are given in Statement-I (See below). Damage caused to business sector is not maintained in this Ministry.